

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Transfer Original Petition (AT) (MRTP) No. 02 of 2017
(Old Compensation Application No. 51 of 2000)

IN THE MATTER OF:

Macedon Indo Austrian Ventures Pvt. Ltd.

...Appellant

Versus

New Standard Engineering Co. Ltd.

...Respondent

Present:

For Appellant : Mr. Aditya Narain, Mr. Mishra Raj Shekhar and Ms. Amanda Chakarvarti Advocates.

For Respondent: Ms. Iti Agarwal, Mr. Aditya Sharma and Mr. Paritosh Goyal Advocates.

O R D E R

18.07.2019 Due to paucity of time, the matter could not be taken up.
Post this appeal 'for hearing' on 28th August, 2019 at 2:00 PM.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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